

- (vii) Machine stitching of gunnies and handling of foodgrains in 50 bags to reduce the storage and transit loss.
- (viii) Ensuring strict quality control measures during procurement storage.
- (ix) The FCI is controlling the administrative cost by following minimum re-recruitment of resultant entry level post irrespective of the increased volume of operations.

[Translation]

Tourism

#### Misbehaviour with Foreign Tourists

2099. DR. ASHOK PATEL:  
SHRI RAJENDRA AGNIHOTRI:  
SHRI PRABHU DAYAL KATHERIA:  
SHRI BIZAY SONKAR SHASTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the police personnel and touts do not behave decently with the tourists at the airports as a result of which the image of India and Indians get tarnished in the foreign countries;

(b) if so, the number of incidents of indecent behaviour with the tourists came to the notice of the Government during each of the last three years;

(c) the action taken by the Government against the persons found guilty in this regard; and

(d) the action taken to check the recurrence of such incidents?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) Some instances of mis-behaviour with foreign tourists by the police and immigration officials posted at the airports have come to notice. According to available information, 152 such cases involving immigration officials were reported at the five international airports situated in Delhi, Mumbai, Calcutta, Chennai and Thiruvananthapuram, 14 officials were suspended in this connection. Besides police cases were registered against four officials.

The police personnel deployed at the airports are under the disciplinary purview of the respective State Governments. Information relating to allegations of

indecent behaviour against such personnel is not maintained at the Central level.

With a view to avoiding inconvenience to foreign tourists at the international airports, various measures have been taken. These include, *inter alia*, identification of areas where malpractices take place; steps to remove delays in clearance of tourists at the checking counters; provision of hot-line to help tourists to contact the senior most official, and providing special training on behavioural management to concerned officials.

[English]

312-14

#### Edible Oil Industry

2100. SHRI P.S. GADHAVI: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have reviewed the impact of Vegetable Oil Products (Regulation) Order, 1998 on edible oil industry;

(b) if so, the details thereof;

(c) whether the capacity used by edible oil industry is below the installed capacity;

(d) if so, the reasons therefor; and

(e) the steps taken or proposed to be taken by the Government to improve capacity utilisation of edible oil industry?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) Yes, Sir.

(b) In addition to reducing the areas of control and multiplicity of authorities, the new Order has helped in significantly reducing the cost of vegetable oil products particularly vanaspati.

(c) Yes, Sir.

(d) The basic reason for the capacity utilisation of the edible oil industry being below the installed capacity is the shortage of raw-materials.

(e) Some of the steps taken/being taken by the Government to improve capacity utilisation of the edible oil industry are:—